

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2450**  
ANSWERED ON: 10.12.2024

**MONITORING OF BUDGET ALLOCATION**

†2450. SHRI SATPAL BRAHAMCHARI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the amount sanctioned and allocated to the State of Haryana under the various schemes during the last three years, district/head-wise;
- (b) whether the State of Haryana has submitted utilization certificates for the expenditure incurred under all the schemes;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government monitors the accounting of the budget allocated/provided under various heads; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) A sum of Rs. 2.06 crore was released to the Panchayats in Haryana under Incentivisation of Panchayats (IoP) Scheme during the last 3 years and the funds were directly transferred to the Panchayats that own National Panchayat Awards.

(b) & (c) Utilisation Certificates for Rs.1.48 crore has been submitted.

(d) & (e) : The utilization of award funds released to awardee Panchayats under the IoP scheme is monitored through written communication, review meetings, video conferences with States and field visits by Ministry officials.

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